Annexure – 5

MName of the corporate debtor: Sarv Awas Housing Bhiwadi Private Limited ; Date of commencement of CIRP: 15.09.2022; List of creditors as on: 02.03.2023 In accordance with Section 25(2) (e), IBC ,2016

List of operational creditors (Workmen)

| 1 | , | 1 | 1 | ır | , | 1 | | 1 | 1 | | 1 | 1 | |
|---------------------------------------|-----------|--------------------------|--------------------------|------------|------------|-------------|---------------------------|-----------------|---------------------------|---------|--------------------|------------------------|--------|
| | | | 3:: | | | | | | | | | | |
| | | | off | | applicable | 7 | | | | | | | |
| | admitted | verification | may be set- verification | ciaim | C0C, II | nartv | or ciaim | auminen | | · coole | | | |
| anv | | | | . , | ; | related | of oldim | admitted | Amount Claimen | receint | | , | |
| Kemarks, II | claim not | dues, that claim under | dues, that | contingent | share in | | Nature | Amount of claim | Amount claimed | Date of | France of Workingh | representative, if any | |
| D | Amount of | Amount of | Amount of any mutual | Amount of | % voting | Whether | | | | D | Nama of workman | Name of authorised | Z Z |
| | | | | | | | | | | | | | |
| | | | Amount of | | | im admitted | Details of claim admitted | | Details of claim received | Detai | | | |
| (Amount in<) | | | | | | | | | 1 2 1 | D-4-: | | | |
| \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ | , | | | | | | | | | | | | |

